

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

11:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt. Ltd & Anr.	Aman Bhalla	Rajiv Virmani Reena Jain
2.	Comp. App. (AT) (Ins) No. 328 of 2020	Vinod Kothari Vs. State bank of India & Anr.	Kartik Malhotra	Jayasree Saha-R1 Vikram Hegde-R2
3.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3 Akanksha Kaushik-R2 Shivkrit Rai Raunak Dhillon
4.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3 Rahul Jain-R3 Savita Agarwal-RP
5.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermoegensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1
6.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck and Peter Vermoegensverwalu Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar-R2 Ankur Kashyap-R1

For Admission (Fresh Case)

7.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	
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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar